

Annexure-4

Name of the Corporate Debtor: MR Nirman Private Limited ; Date of commencement of Liquidation: 13/11/2025; List of stakeholders as on: 13/04/2026
Unsecured financial creditors

(Amount in Rs.)

Sl. No.	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim rejected	Remarks	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total of claims admitted
1	Sammaan Capital Limited (Erstwhile Indiabulls Housing Finance Limited)		16.03.2026	1,10,68,518	45,88,069	Unsecured	Nil	1.05%	Nil	Nil	64,80,449	-	Upon receipt of the claim from the Financial Creditor, the Liquidator issued multiple communications requesting submission of the requisite supporting documents along with the detailed claim calculation. However, despite repeated reminders, the Financial Creditor failed to furnish the claim calculation sheet. Accordingly, the claim remains under verification.
2	Omkaara Assets Reconstruction Pvt. Ltd.(Acting as a Trustee for Omkaara PS 22/2024-25 Trust)		23.03.2026	12,56,839	12,52,189	Unsecured	Nil	0.29%	Nil	Nil	4,650	-	Legal Charges is under verification
Total				1,23,25,357	58,40,258			-	1.33%		64,85,099	-	